

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 103
IB-635/ND/2020**

IN THE MATTER OF:

Mr. Abhishek Anand & Ors.

...PETITIONER

Vs.

M/s. Ireo Residence Company Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 03.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

:Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Sourav Sharma, Mr. Kashish Sareen and Mr. Prateek Vats, Advocates

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the financial creditor.

Serve notice on the corporate debtor within 10 days. Post the matter to

26.03.2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**